

Fourteenth Loksabha

Session : 7

Date : 22-05-2006

Participants : [Velu Shri R.](#)

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Title : Statement regarding status of implementation of recommendations contained in the 11th to 14th Reports of the Standing Committee on Railways.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): I beg to lay the statement on the status of implementation of the recommendations contained in the 11th, 12th, 13th and 14th Reports of the Parliamentary Standing Committee on Railways in pursuance of Directive 73 A, of the hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin Part II, dated 1st September, 2004.

The 11th Report of the Committee on “Xth five year Plan of the Railways” presented to the Lok Sabha on 03.08.2005 contained 7 recommendations which were considered by the Ministry of Railways and Action Taken Notes thereon were furnished to the Committee on 02.11.2005 (English version) and on 28.12.2005 (Hindi version).

The 12th Report of the Committee on “Rail Network in N.E. Region – Expansion and Investment” presented to the Lok Sabha on 03.08.2005 contained 5 recommendations and Action Taken Notes indicating the action taken by the Government thereon have been furnished to the Committee on 28.02.2006 (English version) and on 31.03.2006 (Hindi version).

The 13th Report of the Committee on “Procurement of wagons” presented to the Lok Sabha on 24.08.2005 contained 7 recommendations and Action Taken Notes indicating the action taken by the Government thereon have been furnished to the Committee on 29.11.2005 (English version) and on 13.12.2005 (Hindi version).

* Laid on the Table and also placed in Library. See No. LT 4378/06)

The 14th Report of the Committee on the “Indian Railways Catering & Tourism Corporation” presented to the Lok Sabha on 30.08.2005 contained 13 Recommendations and the Action Taken Notes thereon have been furnished to the Committee on 30.11.2005 (English version) and on 23.12.2005 (Hindi version).

Statements showing details of all the recommendations contained in these Reports and implementation status thereof are enclosed. Since the statements are voluminous, I request that the same may be taken as read.

MR. SPEAKER: Now, we shall take Item 26, Shri P. Chidambaram.

... (*Interruptions*)

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): Sir, I would like to make an appeal. Because of the stock market disaster, the small investors are very much shocked. I think, when the House is in session, it should be discussed. It is a very important issue.

MR. SPEAKER: You give a notice and we shall discuss.

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Sir, I would also like to support this issue. It is a very important issue to be discussed.... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, आज छोटा इनवैस्टर मारा जा रहा है। ... (ब्यवधान)

श्री हरिन पाठक (अहमदाबाद) : अध्यक्ष महोदय, तीन दिन से मार्किट गिर रही है। स्माल इनवैस्टर खत्म हो जाएगा। इसे लेकर वे आत्महत्या कर रहे हैं। ... (ब्यवधान) I belong to the State where most of the small investors have invested money. They are committing suicides. ... (*Interruptions*)

अध्यक्ष महोदय: यह सही नहीं है। आप जानते हैं।

... (ब्यवधान)

MR. SPEAKER: You cooperate with the Chair. I have never said that you are not allowed to discuss the issue. You are allowed to discuss the issue but we have to follow some procedure. We have just now agreed. I will allow. I have never said that I will not allow, but you give proper notices. I have said there is nothing to stop you. But the only thing is that I have to carry on with some procedure on some basis. Therefore, please cooperate. We can discuss many of the important issues. Please cooperate.

... (*Interruptions*)
